



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART I

Notifications and Orders issued by the Government

General Administration Department

General Administration (Special C)

NOTIFICATIONS

(1)

No. E-1333951/Spl. C2/2017/GAD.

Dated, Thiruvananthapuram, 17th August 2017.

The Hon'ble Mr. Justice A. Hariprasad, Judge, High Court of Kerala who has been granted leave on full allowances from 14-3-2017 to 17-3-2017 under Section 5 (2) of the High Court Judges (Salaries & Conditions of Service) Act, 1954 as per Notification issued under G. O. (Rt.) No. 5263/2017/GAD dated 17-8-2017 has assumed charge and rejoined duty on the Forenoon of 20-3-2017 availing holidays on 18-3-2017 (Saturday, non sitting day) and 19-3-2017 (Sunday, holiday).

(2)

No. 1666523/Spl. C2/2017/GAD.

Dated, Thiruvananthapuram, 21st August 2017.

The Hon'ble Mr. Justice P. D. Rajan, Judge, High Court of Kerala who has been granted leave on full allowances from 4-7-2017 to 7-7-2017 under Section 5 (2) of the High Court Judges (Salaries & Conditions of Service) Act, 1954 as per Notification issued under G. O. (Rt.) No. 5365/2017/GAD dated 21-8-2017 has assumed charge and rejoined duty on the Forenoon of 10-7-2017 availing holidays on 8-7-2017 (Saturday, non sitting day) and 9-7-2017 (Sunday, holiday).

By order of the Governor,

SREEKUMAR, N. K.,

Additional Secretary to Government.